

(b) whether it is a fact that the number of man-days lost during this period is a record in this country; and

(c) if so, what steps have been taken by the present Government to remedy the situation?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) to (c). The industrial relations situation was symptomatic of the fluid state of affiliations and loyalties and the constant efforts of rival unions to win workers from one to the other. According to available information the number of man-days lost due to strikes and lock-outs during the two and a half years between July 1977 and the end of December 1979, was 77.43 million (Provisional).

Government propose to take a fresh look at the whole question of industrial relations. There will be consultations with representatives of employers, workers and State Governments in this regard.

Shifting of Construction Accounts Office from Trivandrum to Madras

***66. SHRI P. K. KODIYAN:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have a proposal under consideration to shift the Construction Accounts Office and Executive Engineer Office from Trivandrum Railway Division to Madras; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) No, Sir. As far as Accounts Office is concerned, all staff employed in the Construction Accounts Closing Cell at Trivandrum have been absorbed in the newly set up Trivandrum Divisional Accounts Office. Casual labour staff have been transferred under the Executive Engineer, Trivandrum. The

posts, against which the staff transferred to Trivandrum Division had been working, have been surrendered after their transfer. Therefore, there is no Construction Accounts Office as such at Trivandrum.

The Executive Engineering Office at Trivandrum Central will continue depending on the volume of work.

(b) Does not arise

Construction of New Railway Lines

***67. PROF. NARAIN CHAND PARASHAR:** Will the Minister of RAILWAYS be pleased to lay a statement showing:

(a) the details of the new Railway lines in which the construction work was inaugurated during the last three years (zone-wise):

(b) the latest progress in the construction of these Railway lines along with the amount spent in each case; and

(c) the details of such Railway lines among these for which the cost of land was offered by the respective State Governments?

THE MINISTER OF RAILWAYS (SHRI KAMALAPATI TRIPATHI): (a) to (c). A statement is laid on the Table of the House.

[Placed in library. See No. LT-239/80].

विदेशों के साथ संधियाँ

***68. श्री कृष्ण दत्त :** क्या विदेश मंत्री यह बताने की कृपा करेंगे कि गत 2½ वर्षों के दौरान भारत ने किन-किन देशों के साथ संधि की है और तत्संबंधी उद्देश्य क्या थे ?

विदेश मंत्री (श्री पी० बी० नरसिंह राव) : पिछले 2½ वर्षों के दौरान यानी पहली जुलाई, 1977 से 31 दिसम्बर, 1979 तक, हमारे रिकार्ड के अनुसार भारत द्वारा किये गये करारों के बारे में सूचना इस प्रकार है :

भारत ने कुल मिला कर 144 करार किये, यथा 1977 में 38, 1978 में 40 तथा 1979

में 66 इनमें से 35 बहुपक्षीय करार थे । ये करार 31 देशों के साथ किये गये ।

जहां तक उद्देश्यों का सम्बन्ध है, ये करार विदेशी सहायता तथा ऋण, व्यापार, पारगमन, समुद्री सीमा, परमाणु ऊर्जा, हैवी वाटर, बाह्य अन्तरिक्ष उपग्रह, मानवाधिकार, सांस्कृतिक मामले, कौसली मामले, दोहरे कारागार से बचना, प्रत्यापण तथा कुछ अन्य बातों से सम्बन्धित थे ।

पिछले 2½ वर्षों के दौरान सम्पन्न करारों तथा उनके उद्देश्यों के सम्बन्ध में एक सूची सभा के पटल पर रख दी गई है [ग्रन्थालय में रखी गई । देखिये संख्या एल टी—240/80]

Strike in Grindlay Bank

*69. SHRI SUSHIL KUMAR BHATTACHARYA: Will the Minister of LABOUR be pleased to state:

(a) whether the Grindlays Bank employees all over India have been on strike since 5th November, 1979;

(b) if so, the demands of the strikers thereof; and

(c) the steps taken by Government to settle the dispute thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK):

(a) The employees of the Grindlays Bank all over India went on strike with effect from 5th November, 1979. The Employees of the Delhi and Srinagar branches of the bank have resumed work from the forenoon of the 28th January 1980;

(b) Following are the main demands of the workmen:—

(i) Payment of bonus for the accounting year commencing in 1976 to 1982 at rates higher than those admissible under Payment of Bonus Act, 1965;

(ii) Payment of additional allowance @ Rs. 2000 per annum per worker as against existing rate of Rs. 1100 per annum per worker;

(iii) Enhancement of lunch allowance from Rs. 50 per worker per

month to Rs. 120 per month per worker.

(iv) Enhancement of canteen subsidy.

(v) Enhancement of housing loan.

(c) The dispute was taken up in conciliation without success. With a view to arriving at an amicable settlement, the parties were advised on 18th December, 1979 to continue further discussions. They have since reported that their Bilateral discussions have also ended in failure. Further persuasive measures are under way for having a negotiated settlement in the matter.

परमाणु शस्त्रों के बारे में भारत पाक सन्धि

*70. श्री छीतुबाई गामित : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत ने भारत और पाकिस्तान के बीच परमाणु शस्त्रों का निर्माण न करने सम्बन्धी सन्धि के बारे में कथित अमरीकी प्रस्तावों पर अपने विचार व्यक्त किए हैं; और

(ख) यदि हां, तो विशेष रूप से इन वर्तमान परिस्थितियों को देखते हुए जब कि अमरीका ने पाकिस्तान को शस्त्रों की सप्लाई खुले तौर पर आरम्भ कर दी है, सरकार की उस पर क्या प्रतिक्रिया है ?

विदेश मंत्री (श्री पी० बी० नरसिंह राव) :
(क) संयुक्त राज्य अमरीका द्वारा ऐसी किसी सन्धि के प्रस्ताव की जानकारी सरकार को नहीं है ।

(ख) प्रश्न नहीं उठता ।

Recognition to Kampuchea

*71. SHRI SAMAR MUKHERJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are considering any proposal to recognise the Kampuchea Government headed by Heng Samarin;

(b) if so, when; and

(c) if not, the reason therefor?